

ALLEGATIONS & COUNTER ALLEGATIONS | Security sources allege IDF has advanced beyond buffer zone and is 25 km from Damascus, latter denies claim

ISRAEL HITS SYRIAN ARMY BASES

Agencies
DAMASCUS

Israel launched intense air-strikes on Syrian army bases on Tuesday, aiming to prevent weapons from falling into hostile hands. Israeli officials denied reports that their forces advanced beyond the demilitarized buffer zone near the border, but security sources claimed otherwise. According to three security sources, Israeli forces had moved past the buffer zone. A Syrian source reported they had reached Qatana, a town several kilometers beyond the zone and about 25 km southwest of Damascus. Following their seizure of the buffer zone in southern Syria, Israel reportedly conducted extensive airstrikes against Syrian military and air bases overnight.



A military vehicle destroyed in overnight Israeli strikes - AFP

demanded the actions, with Saudi Arabia warning that the incursion would undermine Syria's chances of restoring stability.

Israel's stand

An Israeli military spokesperson dismissed claims of deeper incursions, stating, "The reports about Israeli tanks advancing toward Damascus are false. IDF troops remain within the buffer zone, as previously confirmed." Israel has intensified its strikes over the past three days, arguing that these actions are necessary to prevent Syrian military equipment

from falling into hostile hands. Officials insist they are not seeking conflict with Syria's new authorities. Following the fall of Syrian President Bashar al-Assad on Sunday, which ended more than five decades of his family's rule, Israeli troops entered the demilitarized zone established after the 1973 war. Israel has described the move as a temporary measure to secure its borders.

UN slams Israel

The United Nations on Monday accused Israel of violating the 1974 Disengagement Agreement, which established a 235-square-kilometer

demilitarized buffer zone manned by UN peacekeepers. Israel countered by declaring the agreement void due to the collapse of the Assad regime, with Prime Minister Benjamin Netanyahu stating that the accord had "collapsed." Israel informed the UN Security Council that its actions in the zone were "limited and temporary" measures to ensure border security and protect the Golan Heights from potential threats.

Damascus returning to normal

Meanwhile, in Damascus, life showed signs of returning to

Mohammed al-Bashir to be interim PM

Agencies
DAMASCUS

Rebel leader Mohammed al-Bashir has been announced as the interim Prime Minister of Syria, according to Al Jazeera. Al-Bashir used a televised address to say he will stay in the post until 1 March 2025. He headed the rebel-led Salvation government which had already been governing large part of northwest Syria and Idlib before the lightning offensive began.

normal after the weekend collapse of the Assad regime. Banks reopened for the first time, providing much-needed cash to residents. Streets buzzed with activity as shops reopened, traffic resumed, and workers repaired damaged infrastructure. "It's a new shift, it's a new day, a new year, a new life," said Sumayra al-Mukli, a bank employee, as she returned to work. However, the future remains uncertain, with the rebel alliance offering no clear plans for governance in the fractious region.

'Victory is becoming a reality'

Agencies
TEL AVIV

Israeli Prime Minister Benjamin Netanyahu hailed the end of the Bashar al-Assad regime in Damascus seeing it as a might blow for Hamas, who relied on its aid. Netanyahu believes that it's only a matter of time before Israel achieves victory in its war in Gaza.

"The complete victory that they mocked is becoming a reality today. After the fall of the regime in Damascus, Hamas is more isolated than ever. It accepted the disintegration of the arenas. It expected help from Hezbollah, Iran, and the Assad regime - that will no longer happen. This opens another opening for advancing a deal," said Netanyahu.

He acknowledged Israel is close to a hostage agreement with Hamas but would not comment on reports that the terror group has prepared a list of hostages to potentially be released.

"The collapse of the Syrian regime is a direct result of the severe blows we inflicted on Hamas, Hezbollah, and Iran. I would like to clarify: challenges are still expected in the campaign, and our hand is outstretched," Netanyahu added.

Evacuation after volcano erupts

THE PHILIPPINES : About 87,000 people were being evacuated in a central Philippine region Tuesday a day after a volcano briefly erupted on central Negros island.

INDIAN BANK, Kalani Nagar Branch
Shop No. 2, Block-A, Sita Shree Residency, Airport Road, Kalani Nagar, Indore (M.P.)

Appendix-IV Rule-8(1) POSSESSION NOTICE (for Immovable Property)

Where as, The undersigned being the Authorized Officer of the Indian Bank under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under Section 13 (12) read with Rule 8 and 9 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice dated 19/09/2024 calling upon the borrower **Mr. Sunil Kumar Modi S/o Mr. Durga Prasad Modi (Borrower & Mortgagor) & Mrs. Anju Modi W/o Mr. Sunil Kumar Modi (Co-Borrower & Mortgagor)** with our Kalani Nagar Branch to repay the amount mentioned in the notice being to **Rs. 24,30,833/- (Rs. Twenty Four Lakh Thirty Thousand Eight Hundred Thirty Three Only) within 60 days** from the date of receipt of the said notice.

The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under Section 13 (4) of the said Act read with Rule 8 and 9 of the said rules on this **06th December of the year 2024**.

The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Indian Bank for an amount of **Rs. 24,30,833/- (Rs. Twenty Four Lakh Thirty Thousand Eight Hundred Thirty Three Only) Date: 18/09/2024** and interest thereon.

"We draw attention to the provisions of Section 13(8) of the SARFAESI Act and the Rules framed there under which deals with your rights of redemption over the securities"

DESCRIPTION OF THE IMMOVABLE PROPERTY

Survey No.105/1 (After Division 105/1/1 Paiki), Flat No.608, Block A-2, 6th Floor, Patwari Halka No. 10, Shubham Residency, Village Bijalpur, Indore (M.P.) 452012. **Owner's name - Mr. Sunil Modi S/o Mr. Durga Prasad Modi & Mrs. Anju Modi W/o Mr. Sunil Kumar Modi. Boundaries:** East: Open Space, West: Lobby & Flat No. A/2/607, North: Flat No. A/2/606, South: Open Space

Date : 06-12-2024 **Sd/- Authorised Officer**
Place : Indore **Indian Bank**

Terror tag no bar to talk with Syrian rebels, says US

AP
WASHINGTON

The US State Department said on Monday that its designation of Hayat Tahrir al-Sham (HTS) as a "foreign terrorist organization" view, recent Basha

telegically, keeping American interests in focus. President Joe Biden also discussed the unfolding situation in Syria with Jordan's King Abdullah II.

Their call addressed joint efforts to prevent the Islamic State (IS) from exploiting the chaos, as well as American airstrikes targeting IS leaders over the weekend.

Prosecutors seek to arrest ex-Def Min

SOUTH KOREA: South Korean prosecutors are seeking to formally arrest former Defence Minister Kim Yong Hyun for suggestion the imposition of martial law to President Yoon Suk Yeol last week. The Seoul Central District Court said it'll review prosecutors' request for a warrant to Hyun, who has also been accused of sending troops to the National Assembly to block lawmakers from voting on it. Kim released a statement saying that he "deeply apologizes for causing significant anxiety and inconvenience." He said that all responsibility rests with him & pleaded for leniency for soldiers.

IndusInd Bank
INDUSIND BANK LTD., FRR Dept, 11th Floor, Tower 1, One World Centre, 841, Senapati Bapat Marg, Elphinstone Road, Mumbai 400013

APPENDIX - IV-A [See proviso to rule 8 (6)] SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the **Physical possession** of which has been taken by the Authorised Officer of IndusInd Bank Limited Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" on **17-Jan-2025**, for recovery of **Rs.90,08,613.58 (Rupees Ninety Lakhs Eight Thousand Six Hundred Thirteen and Fifty Eight Paise Only)** as on 30-Nov-2024, due to IndusInd Bank Limited, the Secured Creditor from **Manan Enterprises Proprietor: Pankaj Jaiswal, Guarantor/ Mortgagor Mr. Pankaj Jaiswal, Mrs. Bharti Jaiswal and Mr. Manish Jaiswal**.

The reserve price and the earnest money deposit is as mentioned below. Inspection of the property will be available on 08-Jan-2025. As per details mentioned below.

Description of Immovable Property				
Lot No.	Description of secured assets	Known Encumbrances	Reserve Price EMD	Time of Inspection
1	House No. D-11, Tripti Vihar, Sanver Road, Tehsil & Distt. Ujjain (M.P) 456010	NIL	Rs.60.00 Lacs Rs.6.00 Lacs	08.01.2025 (11:30 AM) till 12:00 PM
2	West part of Plot No. 29, Bafna Park Colony, Maxi Road By Pass, Tehsil & Ujjain (M.P) 456001	NIL	Rs.52.25 Lacs Rs.5.25 Lacs	08.01.2025 (1:00 PM) till 1:30 PM

For detailed terms and conditions of the sale, please refer to the link provided in Secured Creditor's website i.e. www.indusind.com or website of service provider i.e. www.bankenauctions.com

Date: 09-12-2024 **Authorised Officer**
Place: Mumbai **IndusInd Bank Ltd.**

State Department spokesman Matthew Miller clarified that while the designation imposes sanctions, including a ban on material support, it does not prevent US officials from engaging with HTS when necessary. He pointed to the precedent of engaging with adversarial groups, such as the Trump administration's talks with the Taliban, though the Taliban held a less stringent "specially designated terrorist" status.

A senior administration official, speaking anonymously, acknowledged that HTS will play a key role in Syria's future. The US aims to engage with the group cautiously and strategically.

'Myanmar govt loses hold over B'desh border'

AP
BANGKOK

One of the most powerful ethnic groups battling Myanmar's army has claimed the capture of the last army outpost in the strategic western town of Maungdaw, gaining full control of the 271-kilometer-long border with Bangladesh.

Khaing Thukha, a spokesperson for the Arakan Army, told AP by text message from late Monday that his group had seized the last remaining military outpost in Maungdaw on Sunday.

The situation in Maungdaw could not be independently confirmed, with access to the internet and mobile phone services mostly cut off. Myanmar's military government did not comment. If true, the capture by the Arakan Army makes the group's control of the northern part of Rakhine complete, and marks another advance in its bid for self-rule there. Rakhine has become a focal point in the civil war, in which pro-democracy guerrillas and ethnic minority armed forces seeking autonomy battle the country's military rulers who came to power in 2021.

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR M/S PUSHP RATNA REALTY PRIVATE LIMITED CONSTRUCTION SERVICES IN RESPECT OF COMMERCIAL OR RESIDENTIAL BUILDINGS AND COLONISING (Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Pushp Ratna Realty Private Limited CIN: U70100MP2008PT020794
2. Address of the registered office	G-1, Pushparatan Castle, 12 Kanchanbag, Indore, Madhya Pradesh, India - 452001
3. URL of website	There is no website of Corporate Debtor (CD)
4. Details of place where majority of fixed assets are located	The major assets of the Corporate Debtor are located at Indore, Madhya Pradesh
5. Installed capacity of main products/ services	The Corporate Debtor is a real estate company owns certain land in Indore, Madhya Pradesh and also has rights / interest in Joint Venture
6. Quantity and value of main products/ services sold in last financial year	The financial statement for F.Y. 2019-2020 shows that the revenue from operations of the Corporate Debtor is NIL
7. Number of employees/ workmen	Nil (0)
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Information can be sought through communication to the following email : E-mail: corp.pushpratna@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Information can be sought through communication to the following email : E-mail: corp.pushpratna@gmail.com
10. Last date for receipt of expression of interest	26th December 2024
11. Date of issue of provisional list of prospective resolution applicants	2nd January, 2025
12. Last date for submission of objections to provisional list	7th January, 2025
13. Date of issue of final list of prospective resolution applicants	13th January, 2025
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	18th January, 2025
15. Last date for submissions of resolution plans	17th February, 2025
16. Process email id to submit EOI	corp.pushpratna@gmail.com

Sd/- **Hasni Mal Kachhara**
Resolution Professional
Pushp Ratna Realty Private Limited
IBBI Registration No: IBBI/PA-002/IP-N00342/2017-2018/10992
AFA: AA2/10992/02/12/24/203124 Valid till 12-12-2024
Place: Mumbai Date: 11.12.2024

AU SMALL FINANCE BANK LIMITED (A Scheduled Commercial Bank)
Regd. Office: 19-A, Dhuleshwar Garden, Ajmer Road, Jaipur - 302001 (CIN:L36911RJ1996PLC011381)

APPENDIX IV [SEE RULE 8(1)] POSSESSION NOTICE

Whereas, The undersigned being the Authorized Officer of the AU Small Finance Bank Limited (A Scheduled Commercial Bank) under the "Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) and in exercise of powers conferred under section 13(12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued demand notice on the date as mentioned below calling upon the borrowers to repay the amount mentioned in the said notice within 60 days from the date of receipt of the said notice as per the details given in the table:-

Name of Borrower/Co-Borrower/ Mortgagor/Guarantor/Loan A/c No.	13(2) Notice Date & Amount	Description of Mortgaged Property	Date of Possession Taken
(Loan A/C No.) L9001060713475631, Rajendra Kumar Tank (Borrower), Smt.Hansa Bai Patidar (Co-Borrower), Kailash Prajapat (Guarantor)	12-Jul-24 ₹ 2,82,313/- Rs. Two Lac Eighty-Two Thousand Three Hundred Thirteen Only as on 11-Jul-24	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At- Gram Panchayat -Survey No 53, Gram Mundadi, Dist- Ratlam, Madhya Pradesh-457001 Admeasuring 420 Square Feet	06-Dec-24
(Loan A/C No.) L9001060121145602, Jagdish Chandra Patidar (Borrower), Smt.Aasha Bai (Co-Borrower),	16-Nov-23 ₹ 2,63,953/- Rs. Ten Lac Sixty-Three Thousand Nine Hundred Fifty-Three Only as on 15-Nov-23	All That Part And Parcel Of Residential/Commercial Property Land/ Building / Structure And Fixtures Property Situated At- Ph No. 57, House No 107,S.No. 472, Vill- Kumharwadi, Th- Khachrod, Dist- Ujjain, MP Admeasuring 78.22 Sqyds East: H/O Badriyal, West: H/O Madan Lal, North: Agri Land Of Bapu Patidar, South: Common Way	06-Dec-24
(Loan A/C No.) L9001060123494316, Manish Sahu (Borrower), Smt. Kshama Sahu (Co-Borrower),	12-Jun-24 ₹ 10,31,050/- Rs. Ten Lac Thirty-One Thousand Fifty Only as on 11-Jun-24	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At Gram -Dagadkhedi Mal, P. H. No. 33, Khasra. No. 435/ 6 Pekil Block & Tehsil -Harsud East Nimar Harsud, Dist- Khandwa, MP. Admeasuring 3000 Sq. Ft East - Khandwa Harda Road, West - Road, North - Plot Of Mr. Devilal Sahu, South - N/A	06-Dec-24
(Loan A/C No.) L9001060126501401, Shree Shyam Traders (Borrower), Ghansyam Kumawat (Co-Borrower), Lakhnan Kumawat (Co-Borrower)	16-Aug-24 ₹ 10,26,171/- Rs. Ten Lac Twenty-Six Thousand One Hundred Seventy-One Only as on 13-Aug-24	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At- Panchayat Register No 84, Ph No 38, Village- Rural Itawakhurd, Dist- Ratlam, Madhya Pradesh Admeasuring 1098.81 Sqft	07-Dec-24

The borrower having failed to repay the amount, therefore notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein above mentioned table in exercise of powers conferred on him/her under section 13(4) of the said [Act 2002] read with Rule 8 of the said rule on the date mentioned in the above table.

"The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets." The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the AU Small Finance Bank Limited (A Scheduled Commercial Bank) for the amount and interest thereon mentioned in the above table. Sd/-

Date : 10/12/2024 **Place : Indore** **Authorised Officer AU Small Finance Bank Limited**

CAPRI GLOBAL CAPRI GLOBAL HOUSING FINANCE LIMITED
HOUSING FINANCE LIMITED Registered & Corporate Office :- 502, Tower-A, Peninsula Business Park, Senapati Bapat Marg, Lower Parel, Mumbai-400013
Circle Office :- Capri Global Housing Finance Limited 9B, 2nd Floor, Pusa Road, New Delhi - 110060

APPENDIX IV POSSESSION NOTICE (for immovable property)

Whereas, the undersigned being the Authorized Officer of Capri Global Housing Finance Limited (CGHFL) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, Demand Notice(s) issued by the Authorised Officer of the company to the Borrower(s) / Guarantor(s) mentioned herein below to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice. The borrower having failed to repay the amount, notice is hereby given to the Borrower(s)/Guarantor(s) and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under Sub-Section (4) of the Section 13 of the said Act read with Rule 8 of the Security Interest Enforcement rules, 2002. The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets. The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of CGHFL for an amount as mentioned herein under with interest thereon.

S. N.	Name of the Borrower(s) / Guarantor(s)	Description of Secured Asset (Immovable Property)	Demand Notice Date & Amount	Date of Possession
1.	(Loan Account No.) LNHLAGA00057207 (Old) 5030000610222 (New) of our Agar Malwa Branch) Bheru Singh (Borrower) Mrs. Sayara Bai, Mrs. Kripal Singh (Co-Borrower)	All Piece and Parcel of property having land and building being House No. 13, Area Admeasuring 1404 Sq. Ft., (130.48 Sq. Mt.), Ward No. 11, Ph No. 34, Land Survey No. 151, Gram Napakhedi, Gram Panchayat Chachakhedi, Tehsil Agar, District Agar Malwa, Madhya Pradesh 465441 Bounded as follows: North: Common Road South: Plot of Vikram Singh East: House of Owner West: House of Rugnath	13-09-2024 Rs. 5,67,379/-	06-12-2024

Place : Agar, Malwa (Madhya Pradesh) **Sd/- (Authorised Officer)**
Date : 11-12-2024 **For Capri Global Housing Finance Limited (CGHFL)**

Tyger Home Finance Private Limited
Registered Office : Shikhar, Nr. Mitakhali Circle, Navrangpura, Ahmedabad-380009, Gujarat, India
Corporate Office :- One BKC, C-Wing, 1004/5, 10th Floor, Bandra Kurla Complex, Bandra (East), Mumbai-400 051, Maharashtra, India
CIN: U65999GJ2017PTC098960, Website : www.adanihousing.in

DEMAND NOTICE UNDER SECTION 13(2) OF THE SARFAESI ACT, 2002

You the below mentioned Borrower, Co-borrower(s) / Guarantor have availed loan's facility(ies) have availed loan's facility(ies) from Tyger Home Finance Private Limited (formerly known as M/s. Adani Housing Finance Pvt Ltd file Certificate of Incorporation dated 6th June 2014, issued by the Office of the Registrar of Companies, Ministry of Corporate Affairs, herein after refer to "THFPL") by mortgaging your immovable properties (Securities). Consequent to your default your loans were classified as non-performing assets. Tyger Home Finance Private Limited for the recovery of the outstanding dues, issued demand notice under Section 13(2) of the Securitization and Reconstruction of Financial Asset and Enforcement of Security Interest Act, 2002 (the Act), the contents of which are being published herewith as per Section 13(2) of the Act read with rule 3(1) of the Security Interest (Enforcement) Rules, 2002.

Name of the Borrower / Co-Borrower / Guarantor / Loan Account No. / Old Loan Account No.	Mortgage Property Address	Demand Notice Date / O/s Amount / O/s Date
Javed Khan / Gaffar Khan/Nahida Bi / 8080HL001084237	All that piece and Parcel of the Property bearing House Along with Plot No. 532, Neharu Marg, Ward No. 10, Near Pani Ki Tanki Depalpur, Tehsil - Depalpur, District Indore Madhya Pradesh land admeasuring Total Area 1000 Sq. feet (92.93 Sq. meter) Which is bounded as under :- East: House of Mr. Bhagwan Singh West- House of Mr. Gokul Ji North- 10 Ft CC Road South- House of Sardar Singh	14-Nov-24 Rs.1597767/- As on Date 14-Nov-24
Rajakhan / Ashra Bae / 811HLL00114793	All that piece and Parcel of land along with structure standing there on being the Plot Property No. 351, Situated in Ward No. 03, P.H. No. 08, At Gram Makodi, Tehsil - Polayakalan, Distt - Shajapur Madhya Pradesh total admeasuring 1400 Sq. ft (130.11 Sq. mtr) Which is bounded as under :- East- Road 12 Feet West- Gali then House of Babu Lal North- House of Mr. Shakir Bhai South- Gali then House of Asharam	14-Nov-24 Rs.656056/- As on Date 14-Nov-24
Kamal Yadav / Radha Bai Yadav / 8080HL001125678	All that piece and Parcel of Residential House/Plot Property situated at House No. 77, Ward No. 06, Village Palda, Gram Panchayat Palda, Tehsil & Dist - Agar Madhya Pradesh P.H. No. 22, Total area 1840 Sq. ft (171.003 Sq. mtr) Which is bounded as under :- East- House of Mr. Govind Singh S/O Mr. Bhawarlal Ji West- House of Mr. Shivnaryayan Ji S/O Mr. Dayaram Ji North- Self Land South- 25 Ft BT Road	14-Nov-24 Rs.934847/- As on Date 14-Nov-24
Deepak Gujar / Maya Deepak Gujar / 8090HL001147711	All that piece and Parcel of residential House/Plot property situated at House/ Plot No. 01, Gram Abadi Survey No. 72/2 Ward No. 06, Village Pirana, Gram Panchayat Barmori, Tehsil Jiran, Dist - Neemuch Madhya Pradesh P.H. No. 13 admeasuring 2703.00 Sq. ft (251.20 Sq. mtr) Which is bounded as under :- East- House of Mr. Bhaloo S/O Mr. Bapuraj Ji Gurjar West- 12 Ft CC Road North- House of Mr. Kamal S/O Mr. Ramnaryayan Ji Gurjar South- Open Land and Road	14-Nov-24 Rs.541356/- As on Date 14-Nov-24
Rakesh Kumar / Sushma Rakesh Kumar / 808HL00111900	All that piece and parcel of the Property A House 190 Situated at Village Mohana P.H.No. 03, Tehsil Mohan Badgaon, Dist- Shajapur (M.P.), Total Area 1000 Sq. Ft. Which is bounded as under :- East: Plot of Mr. Rakesh Kandara West- House of Mr. Premnarayan Jamliya North- Land of Mr. Chaturbhuj Jamliya South- 12FT CC Road	14-Nov-24 Rs.1630203/- As on Date 14-Nov-24

You the Borrower(s) and Co-borrowers/Guarantor are therefore called upon to make payment of the above mentioned demanded amount with further interest as mentioned herein above in full within 60 days of this notice failing which the undersigned shall be constrained to take action under the act to enforce the above-mentioned securities. Your attention is invited to provisions of sub-section (8) of section 13 of the act by virtue of which you are at liberty to redeem the secured asset within period stipulated in the aforesaid provision. Please note that as per section 13(13) of the said act, you are restrained from transferring the above-referred securities by way of sale, lease or otherwise without our consent.

Place : Madhya Pradesh **Date : 11.12.2024** **For Tyger Home Finance Pvt. Ltd.**
Sd/- **Authorised Officer**

एक नजर में

सुकर्म के आरोप में धिरे इन्डिया कोर्ट... इंदौर : सुकर्म के आरोप में धिरे इन्डिया कोर्ट... इंदौर : सुकर्म के आरोप में धिरे इन्डिया कोर्ट...

दो दुकान धाऊं की मनु पर वै अडिक्ट... इंदौर : दो दुकान धाऊं की मनु पर वै अडिक्ट... इंदौर : दो दुकान धाऊं की मनु पर वै अडिक्ट...

आमरुका अधिवान से इंदौर एनटीसी के... इंदौर : आमरुका अधिवान से इंदौर एनटीसी के... इंदौर : आमरुका अधिवान से इंदौर एनटीसी के...

आइर पर महिलां चुराने बाते दो गिरफ्तार... इंदौर : आइर पर महिलां चुराने बाते दो गिरफ्तार... इंदौर : आइर पर महिलां चुराने बाते दो गिरफ्तार...

सुदुनिया अधिवान से इंदौर... इंदौर : सुदुनिया अधिवान से इंदौर... इंदौर : सुदुनिया अधिवान से इंदौर...

युगपुरुष धाम आश्रम में 11 साल के बच्चे की मौत... इंदौर : युगपुरुष धाम आश्रम में 11 साल के बच्चे की मौत... इंदौर : युगपुरुष धाम आश्रम में 11 साल के बच्चे की मौत...

सुदुनिया अधिवान से इंदौर... इंदौर : सुदुनिया अधिवान से इंदौर... इंदौर : सुदुनिया अधिवान से इंदौर...

कर्मचारियों ने डिप्टि अडिक्ट... इंदौर : कर्मचारियों ने डिप्टि अडिक्ट... इंदौर : कर्मचारियों ने डिप्टि अडिक्ट...

मार्गदर्शन... इंदौर : मार्गदर्शन... इंदौर : मार्गदर्शन...

सर्दी के मौसम में जंक फूड नहीं, पौष्टिक आहार का करें सेवन... इंदौर : सर्दी के मौसम में जंक फूड नहीं, पौष्टिक आहार का करें सेवन... इंदौर : सर्दी के मौसम में जंक फूड नहीं, पौष्टिक आहार का करें सेवन...

सर्दी के मौसम में... इंदौर : सर्दी के मौसम में... इंदौर : सर्दी के मौसम में...

बर्फीली हवा चलने से दिन का तापमान घटा, रात में 8.7 डिग्री पर पहुंचा पारा



सकल के एक ही दिशा में चल रहे हैं, कई हाथों पर लगे हैं। - मनु मनु

सुदुनिया अधिवान से इंदौर : सकल के एक ही दिशा में चल रहे हैं, कई हाथों पर लगे हैं। - मनु मनु

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कंपनी करेगी 1000 करोड़ का निवेश

मिलेगा रोजगार • इंग्लैंड का हेलियन ग्रुप आज करेगा स्मार्ट इंस्ट्रुमेंटल पार्क का दौरा

सुदुनिया अधिवान से इंदौर : इंग्लैंड का हेलियन ग्रुप आज करेगा स्मार्ट इंस्ट्रुमेंटल पार्क का दौरा



इंदौर : सुदुनिया अधिवान से इंदौर का दौरा - लीला

सुदुनिया अधिवान से इंदौर : इंग्लैंड का हेलियन ग्रुप आज करेगा स्मार्ट इंस्ट्रुमेंटल पार्क का दौरा

डेली कालेज से मूसाखेड़ी तक 43 हजार वर्गफीट जमीन अतिक्रमण से मुक्त



सुदुनिया अधिवान से इंदौर : डेली कालेज से मूसाखेड़ी तक 43 हजार वर्गफीट जमीन अतिक्रमण से मुक्त

फिर उठा यूनियन कार्बाइड कचरे का मुद्दा

सुदुनिया अधिवान से इंदौर : फिर उठा यूनियन कार्बाइड कचरे का मुद्दा

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जगदलपारा अधिवान की सलाह समीक्षा करें अधिवारी

सुदुनिया अधिवान से इंदौर : जगदलपारा अधिवान की सलाह समीक्षा करें अधिवारी

विशेष स्वास्थ्य जांच शिविर में सैकड़ों लोगों को मिला लाभ



इंदौर : विशेष स्वास्थ्य जांच शिविर में सैकड़ों लोगों को मिला लाभ

एमवीए पहले-बीसरे रोमटार की परीक्षा 25 जनवरी से

सुदुनिया अधिवान से इंदौर : एमवीए पहले-बीसरे रोमटार की परीक्षा 25 जनवरी से

अपशब्दों का विरोध करने पर महिला पार्षद व पति से हाथपाई

सुदुनिया अधिवान से इंदौर : अपशब्दों का विरोध करने पर महिला पार्षद व पति से हाथपाई

कर्मचारियों ने डिप्टि अडिक्ट

सुदुनिया अधिवान से इंदौर : कर्मचारियों ने डिप्टि अडिक्ट

सर्दी के मौसम में जंक फूड नहीं, पौष्टिक आहार का करें सेवन

सुदुनिया अधिवान से इंदौर : सर्दी के मौसम में जंक फूड नहीं, पौष्टिक आहार का करें सेवन

फॉर्म जी

सुदुनिया अधिवान से इंदौर : फॉर्म जी

प्रारंभिक विवरण

Table with columns for details and information.

सर्दी के मौसम में जंक फूड नहीं, पौष्टिक आहार का करें सेवन

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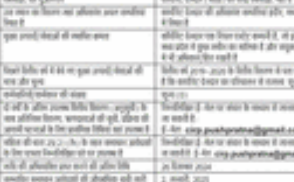
हेली नईदुनिया



जगन



नईदुनिया



नईदुनिया